No. X-1603/2022

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Acting Chief Justice has been pleased to nominate the following Honourable Judges to hear urgent Judicial matters during the ensuing Christmas Vacation 2022 commencing from Saturday, the 24th December, 2022 to Saturday, the 31st December, 2022 (both days inclusive with suffix holiday i.e. Sunday, the 1st January 2023) at the Principal Seat at Bombay and its Benches at Nagpur, Aurangabad and High Court of Bombay at Goa (Panaji).

(A) **BOMBAY**

1st Part

From 24.12.2022 to 28.12.2022

Sr. No.	Name of the Hon'ble Judge	Date
1	Division Bench (Original Side/Appellate Side) **Shri Arif S. Doctor, J.** **and** **Shri Santosh Govindrao Chapalgaonkar, J.**	24.12.2022 and 25.12.2022
	Single Bench (Original Side) **Shri Arif S. Doctor, J.** Single Bench (Appellate Side - Civil & Criminal) **Shri Santosh Govindrao Chapalgaonkar, J.**	

--2/-

Sr. No.	Name of the Hon'ble Judge	Date
2	Single Bench (Original Side) **Shri Kamal Khata, J.** Single Bench (Appellate Side - Civil) **Shri Arif S. Doctor, J.** Single Bench (Appellate Side - Criminal) **Shri Santosh Govindrao Chapalgaonkar, J.**	26.12.2022

Sr. No.	Name of the Hon'ble Judge	Date
3	Division Bench (Original Side/Appellate Side) **Shri Madhav J. Jamdar, J.** **and** **Shri Santosh Govindrao Chapalgaonkar, J.** Single Bench (Original Side) **Shri Kamal Khata, J.** Single Bench (Appellate Side - Civil & Criminal) **Shri Santosh Govindrao Chapalgaonkar, J.**	27.12.2022 and 28.12.2022

2nd Part

From 29.12.2022 to 01.01.2023

Sr. No.	Name of the Hon'ble Judge
4	Division Bench (Original Side/Appellate Side) **Shri M.S. Karnik, J. and Shri M.M. Sathaye, J.**
	Single Bench (Original Side/Appellate Side) **Shri M.M. Sathaye, J.**

Note : After taking Division Bench matters, the Hon’ble Judges will sit Singly to take up Single Bench matters.

(B) NAGPUR

1st Part

From 24.12.2022 to 28.12.2022

Sr. No.	Name of the Hon'ble Judge
1	**Mrs. Vrushali V. Joshi, J.**

2nd Part

From 29.12.2022 to 01.01.2023

Sr. No.	Name of the Hon'ble Judge
2	**Shri Vinay Joshi, J.**

(C) **AURANGABAD**

1st Part

From 24.12.2022 to 28.12.2022

Sr. No.	Name of the Hon'ble Judge
1	**Shri R.M. Joshi, J.**

2nd Part

From 29.12.2022 to 01.01.2023

Sr. No.	Name of the Hon'ble Judge
2	**Shri Abhay S. Waghwase, J.**

(D) **GOA**

1st Part

From 24.12.2022 to 28.12.2022

Sr. No.	Name of the Hon'ble Judge
1	Division Bench **Shri Bharat P. Deshpande, J. and Shri Valmiki SA Menezes, J.**
	Single Bench (Criminal) **Shri Bharat P. Deshpande, J.** Single Bench (Civil) **Shri Valmiki SA Menezes, J.**

2nd Part

From 29.12.2022 to 01.01.2023

Sr. No.	Name of the Hon'ble Judge
2	**Shri Valmiki SA Menezes, J.**

By order

Date : 22nd December 2022

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(H.M. Bhosale)
Registrar (Judl.-II)
High Court (A.S.), Bombay